

**CC NO. 243/2019**  
**CBI VS. D. C. SANKHLA & ORS.**

**COURT HEARING THROUGH VIDEO CONFERENCING**


**15.09.2020**

**Present: Sh. Sunil Verma, Id. PP for CBI.**

File is not before me.

Ahlmad is directed to send a reminder in writing to the concerned branch in this regard at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email.

Put up for scanning of file and for further proceedings on **29.09.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**15.09.2020**